

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 110 of 2011

Dated : 8th December, 2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

M/s Awadh Wood Products

... Appellant(s)

Versus

U.P.P.C.L & Ors.

...Respondent(s)

Counsel for the Appellant(s): Mr. Anuj Kumar

Counsel for the Respondent (s): Mr. Pradeep Misra & Mr. Daleep Dhayani

ORDER

The learned counsel for the Appellant seeks permission to file Rejoinder today. Accordingly, he is permitted to do so after serving copy on the other side.

Post the matter for hearing on **13.12.2011.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/MK